

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Contempt Petition No. 180/00124/2017  
in  
Original Application No.180/00216/2009**

Tuesday, this the 16<sup>th</sup> day of October, 2018

**CORAM:**

**Hon'ble Mrs. P. Gopinath, Administrative Member  
Hon'ble Mr. Ashish Kalia, Judicial Member**

P.A. James,  
Aged 65 years, S/o. P.A. Antony,  
Pukkatt House, Eroor South P.O.,  
Thripunithura, Ernakulam District,  
worked as Deputy Manager (Production),  
HOCL, Ambalamugal. ....

**Petitioner**

**(By Advocate – Mr. Krishnadas P. Nair)**

**V e r s u s**

1	S.B. Bhide, (age & father's name not known to the petitioner) Chairman & Managing Director, Hindustan Organic Chemicals Ltd., P.O. Rasayani, Raigad District, Maharashtra – 410 207.	
2	Dr. P. Narayananankutty, (age & father's name not known to the petitioner) Executive Director, Hindustan Organic Chemicals Ltd., P.O., Ambalamugal – 682 302, Kerala. (General Manager) ....	<b>Respondents</b>

**(By Advocate – M/s. Menon & Menon Associates)**

This Contempt Petition having been heard on 16.10.2018, the Tribunal  
on the same day delivered the following:

**O R D E R (Oral)**

**Per: Mrs. P. Gopinath, Administrative Member**

On the last date of hearing counsel for the respondents submitted that the entire amount due to the applicant has been disbursed. Counsel for the applicant was present on last occasion. As the amount owing to applicant has been disbursed, the Contempt Petition is closed giving applicant the liberty to reopen the case if any grievance remains unaddressed.

Accordingly, CP is closed. Notices issued shall stand discharged. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(Mrs. P. GOPINATH)  
ADMINISTRATIVE MEMBER**

sb

**List of Annexures of the Petitioner**

**Annexure P-1** - The certified copy of the order of the Hon'ble Central Administrative Tribunals in O.A. No. 216/2009, dated 22.10.2009.

**Annexure P-2** - The certified copy of the judgment of the Hon'ble High Court of Kerala in W.P.C. 37674/2009 dated 21.12.2016.

**Annexure P-3** - A true copy of the lawyer notice issued by the petitioner to the respondents dated 02.08.2017.

**Annexure P-4** - The True copy of the reply notice issued on behalf of the respondents to the petitioner by their counsel dated 24.08.2017.

**Annexure P-5** - The true copy of the letter.

**Annexure P-6** - The true copy of the letter

**List of Annexures of the Respondents**

Nil

\*\*\*\*\*